

OFFICE OF THE DISTRICT AND SESSIONS JUDGE, KANGRA DIVISION AT
DHARAMSHALA.


No. DSJ/EC/(2-15)/2018:-
Dated:-

OFFICE ORDER

In pursuance of instructions contained in Hon'ble High Court letter No. HHC/Admn.6(20)/77-XVIII-274-31144-77 dated 10.11.2017, the following duty roaster availing of Special casual leave during winter vacations w.e.f 22.01.2018 to 17.02.2018 shall be observed by the Judicial Officers of the rank of District/ Addl. District and Sessions Judges, Kangra at Dharamshala as under :-

Sr No.	Name of District/Addl. District and Sessions Judge, Kangra at Dharamshala	Period of Special Casual leave	Urgent work proposed to be looked after by
1	Shri Purender Vaidya, District and Sessions judge, Kangra at Dharamshala	w.e.f 22.01.2018 to 13.02.2018	W.e.f 21.01.2018 to 25.01.2018 by the Addl. District and Sessions Judge-II, Kangra at Dharamshala, w.e.f 26.01.2018 to 04.02.2018 by the Addl. Chief Judicial Magistrate, Kangra and w.e.f 05.02.2018 to 14.02.2018 by the Chief Judicial Magistrate, Kangra at Dharamshala.
2	Shri Rajeev Bali, Addl. District and Sessions Judge-I, Kangra at Dharamshala	w.e.f 22.01.2018 to 13.02.2018	W.e.f 21.01.2018 to 25.01.2018 by the Addl. District and Sessions Judge-II, Kangra at Dharamshala, w.e.f 26.01.2018 to 04.02.2018 by the Addl. Chief Judicial Magistrate, Kangra and w.e.f 05.02.2018 to 14.02.2018 by the Chief Judicial Magistrate, Kangra at Dharamshala.
3	Shri Sharad Kumar, Lagwal, Addl. District and Sessions Judge-II, Kangra at Dharamshala	W.e.f 26.01.2018 to 17.02.2018	W.e.f 26.01.2018 to 04.02.2018 by the Addl. Chief Judicial Magistrate, Kangra , w.e.f 05.02.2018 to 14.02.2018 by the Chief Judicial Magistrate, Kangra at Dharamshala and w.e.f 15.02.2018 to 18.02.2018 by the Addl. District and Sessions Judge-I, Kangra at Dharamshala.
4	Smt. Jyotsna S Dadhwal, Addl. District and Sessions Judge-III, Kangra at Dharamshala	w.e.f 27.01.2018 to 17.02.2018	W.e.f 27.01.2018 to 04.02.2018 by the Addl. Chief Judicial Magistrate, Kangra , w.e.f 05.02.2018 to 14.02.2018 by the Chief Judicial Magistrate, Kangra at Dharamshala and w.e.f 15.02.2018 to 18.02.2018 by the Addl. District and Sessions Judge-I, Kangra at Dharamshala.

Note:- During the vacation period DJ/ADJs shall be remained available at the headquarter Dharamshala.


District and Sessions Judge,
Kangra Division at Dharamshala.

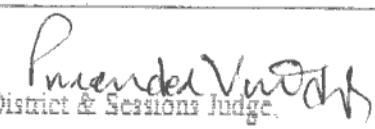
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In pursuance of instructions contained in Hon'ble High Court letter No. HHC/Admn.6 (20)/77-XVIII-31144-70 dated 10.11.2017 and the proposal submitted by the Chief Judicial Magistrate, Kangra at Dharamshala qua availing special casual leave during the winter vacation w.e.f 22.01.2018 to 17.02.2018, the following duty shall be observed by the Magisterial courts in Kangra Division falling in winter zone.

Sr. No.	Name of Judicial Officer	Period of special casual leave	Name of Judicial Officer who will attend urgent criminal work.
1	Shri Vivek Sharma, Senior Civil Judge-cum-CJM, Kangra at Dharamshala.	22.01.2018 to 03.02.2018	Ms. Akanksha Dogra, Civil Judge-cum-JMIC-I, Dharamshala
2	Ms. Akanksha Dogra, Civil Judge-cum-JMIC-I, Dharamshala	05.02.2018 to 17.02.2018	Shri Umesh Verma, Civil Judge-cum-JMIC-II, Dharamshala.
3	Shri Umesh Verma, Civil Judge-cum-JMIC-II, Dharamshala	22.01.2018 to 03.02.2018	Ms. Akanksha Dogra, Civil Judge-cum-JMIC-I, Dharamshala
4	Shri Amit Mandyal, Senior Civil Judge-cum-ACJM, Palampur.	05.02.2018 to 17.02.2018	Shri Ravi, Civil Judge-cum-JMIC, Baijnath and shall also lookafter the work of JMIC, Palampur
5	Shri Ravi, Civil Judge-cum-JMIC, Baijnath	22.01.2018 to 03.02.2018	Shri Amit Mandyal, Senior Civil Judge-cum-ACJM, Palampur and shall also lookafter the work of JMIC, Palampur
6	Shri Dhiru Thakur, Senior Civil Judge-cum-ACJM, Kangra.	05.02.2018 to 17.02.2018	Shri Rishabh Kapoor, Civil Judge-cum-JMIC, Kangra
7	Shri Rishabh Kapoor, Civil Judge-cum-JMIC, Kangra	22.01.2018 to 03.02.2018	Shri Dhiru Thakur, Senior Civil Judge-cum-ACJM, Kangra
8	Shri Vishal Tiwari, Mobile Traffic Magistrate for Kangra and Una District at Dharamshala	22.01.2018 to 03.02.2018	-
9	Smt. Neha Dahiya, Secretary Legal Services Authority, Kangra at Dharamshala.	22.01.2018 to 03.02.2018	-


District & Sessions Judge,
Kangra Division at Dharamshala.